

ORISSA HIGH COURT

FILING REPORT AS ON :29/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/22802/2026	JAYA ROHIDAS VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA /382 /2026 () //	AOD20240000587C202600134
2	D-BLAPL/22803/2026	PRABHAKAR MUDULI VS STATE OF ODISHA	MANORANJAN DAS VS	NIMAKHANDI /77 /2026 () //	AOR20220000053C202600057
3	D-BLAPL/22807/2026	TRINATH JANI VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /101 /2026 () //	
4	D-BLAPL/22817/2026	MANTU PASAYAT VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	/ / () //	AOD20240000587C202600136
5	D-BLAPL/22819/2026	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ / () //	AOR20220001631C202600220
6	D-BLAPL/22820/2026	TULU @ SUSANTA DASH VS STATE OF ODISHA	DAYANIDHI MISHRA VS	DHENKANAL TOWN /492 /2026 () //	
7	D-BLAPL/22821/2026	SURAJIT PAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
8	D-BLAPL/22823/2026	HADIBANDHU MAHANANDIA VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /336 /2026 () //	
9	D-BLAPL/22827/2026	SUBRAT DAS VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	ANGUL TOWN /544 /2026 () //	
10	D-BLAPL/22835/2026	MANTU BEHERA VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 () //	
11	D-BLAPL/22840/2026	BIJAYA PARIDA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KHAMAR /166 /2026 () //	AOD20250000009C202600087

ORISSA HIGH COURT

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12	D-BLAPL/22841/2026	ADI @ AJIT NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KHAMAR /166 /2026 () //	AOD20250000009C202600088
13	D-BLAPL/22844/2026	MITHUN MANDAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DIGAPAHANDI /235 /2023 () //	
14	D-BLAPL/22845/2026	DHANSINGH PANDEY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BELTUKURI /51 /2020 () //	
15	D-BLAPL/22847/2026	KRISHNA KUMAR PRASAD VS STATE OF ODISHA	SANJAY KUMAR CHAINI VS	// () //	AOR20220002469C202600002
16	D-BLAPL/22850/2026	SAROJKANTA MOHAPATRA @ SAROJKANT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NEMALO /105 /2026 () //	
17	D-BLAPL/22852/2026	SAHIL ALLI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ATHGARH /224 /2026 () //	
18	D-BLAPL/22858/2026	SANYASI SUNA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT SADAR /103 /2026 () //	
19	D-BLAPL/22859/2026	AASHIT PRADHAN VS STATE OF ODISHA	SHRADHANJALI SAHOO VS	KRUSHNA PRASAD /69 /2026 () //	
20	D-BLAPL/22861/2026	PANDAB NAYAK VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /480 /2026 () //	
21	D-BLAPL/22865/2026	SUNIL KHILA @ KHILLO VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	NANDAPUR /171 /2025 () //	
22	D-BLAPL/22877/2026	LINGARAJ BARIK @ RINKU VS STATE OF ODISHA	SATYASHREE MOHANTY VS	SPL.TASK FORCE /24 /2025 () //	
23	D-BLAPL/22879/2026	PABITRA DAS	BIBHUTI RANJAN MOHANTY	GHASIPURA /57 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/22883/2026	JITENDRA KUMAR DIGAL	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/22884/2026	SIBA SANKAR MALLICK @ SHIVA SHANKAR MALLICK	AMULYA RATNA PANDA	PHIRINGIA /116 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/22885/2026	SOUMYA RANJAN DIGAL	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/22886/2026	VICTIMS HUSBAND	ASHOK KUMAR BEHERA	SEA BEACH /112 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/22887/2026	EKLAKH KHAN @ EKLAQ KHAN	RAKESH KUMAR DAS	SAMBALPUR TOWN /142 /2025	AOR20220001298C202600044
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/22888/2026	KANHU DIGAL	AMULYA RATNA PANDA	PHIRINGIA /171 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/22895/2026	MD.SAMSER	BHARAT BHUSAN ROUTRAY	BANDOMUNDA /235 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/22898/2026	SAMARESH RANJAN DAS	SATYA NARAYAN MISHRA 4	EOW,BHUBANESWAR /14 /2023	AOR20220001615C202600123
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/22900/2026	BISWANATH KANHAR @ BISU	SANJIB KUMAR BHANJADEO	KHURDA SADAR /309 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/22902/2026	SASHIKANTA NAYAK @ KISHAN	DHANANJAYA NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/22910/2026	HEMANTA @ KARTIK MOHAPATRA	BIJAY KUMAR MISHRA	JALESWAR /235 /2020	
		VS	VS	()	

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35	D-BLAPL/22912/2026	STATE OF ODISHA SUDHIR ALIAS DALU NAG VS	PRASANTA KUMAR ROUTRAY VS	// // 0	AOD20240000391C202600070
36	D-CMAPL/34755/2026	STATE OF ODISHA RAJALAXMI SINGH VS	MANAS RANJAN SATPATHY VS	// // 0	
37	D-CMP/34642/2026	COMMISSIONER, CONSOLIDATION ORISSA, CUTTACK DANDASI @ DANDAPANI SAHU VS	UMA CHARAN MISHRA VS	// // 0	
38	D-CMP/34701/2026	MANOJ KUMAR SAHU ZAIDALLI KHAN VS	KARUNAKAR RATH VS	// // 0	
39	D-CMP/34798/2026	M/S. ONE HOME REAL ESTATE PROPERTY DEVELOPER, BALASORE DINESH CHANDRA SWAIN VS	PABITRA KUMAR BEHERA VS	// // 0	
40	D-CMP/34865/2026	KUNJA BIHARI SWAIN PRAKASH KUMAR BISWAL @ PRAKASH BISWAL VS	TUSAR KUMAR MISHRA VS	// // 0	
41	D-CMP/34869/2026	DAMBARUDHAR BISWAL ABHIMANYU SAHOO VS	BISHNU PRASAD RATH VS	// // 0	
42	D-CMP/34871/2026	PRAKASH KUMAR MALLICK KUNTI NAYAK VS	JAGANNATH BHUYAN VS	// // 0	
43	D-CONTC/34658/2026	GYANA NAYAK ASHOK KUMAR NAYAK VS	ADV. VS	// // 0	
44	D-CONTC/34671/2026	AMRIT RUTURAJ, IAS PRASANTA KUMAR MOHANTY VS	ADV. VS	// // 0	
45	D-CONTC/34674/2026	DR.N.THIRUMALA NAIK, I.A.S PRAHALLAD KUMAR DEB VS	ADV. VS	// // 0	
		NIYATI PATTANAIK, IAS		//	

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46	D-CONTC/34685/2026	TARESWARA JENA VS BIBHAS RANJAN PANIGRAHI (OAS),TAHASILDAR, KHORDHA	ADV. VS	// 0	
47	D-CONTC/34696/2026	SUDARSAN BEHERA VS USHA PADHEE, IAS	SANJEEV KUMAR SWAIN VS	// 0	
48	D-CONTC/34705/2026	DEBI PRASAD PARIDA VS NISHA GOENKA, SUB REGISTRAR, NIALI	ADV. VS	// 0	
49	D-CONTC/34720/2026	DR. MADHAB SAHU VS ARAVIND AGRAWAL COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0	AOR20230000010C202600118
50	D-CONTC/34721/2026	KAJAL KIRAN SAHOO VS MS. ASWATHY S., COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// 0	AOD20240000338C202600096
51	D-CONTC/34733/2026	KSHITIS CHANDRA MALLICK VS INDRAMANI NAYAK, I.A.S	ADV. VS	// 0	
52	D-CONTC/34735/2026	DILLIP KUMAR ROUT VS INDRAMANI NAYAK, I.A.S	ADV. VS	// 0	
53	D-CONTC/34738/2026	MANOJ KUMAR KAR VS ADYASA PADHI, ADDL. TAHASILDAR, PURI	ADV. VS	// 0	
54	D-CONTC/34759/2026	BIPIN KUMAR NAYAK VS USHA PADHEE, IAS	ADV. VS	// 0	
55	D-CONTC/34763/2026	RABI CHANDRA DALABEHERA VS USHA PADHEE, IAS	ADV. VS	// 0	
56	D-CONTC/34768/2026	BIRAJ PRADHAN VS USHA PADHEE, IAS	ADV. VS	// 0	
57	D-CONTC/34771/2026	SUREN BISHOYI	ADV.	//	

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		VS	VS	0	
		USHA PADHEE, IAS		//	
58	D-CONTC/34774/2026	PADMINI GIRI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		B.PARAMESWARAN, I.A.S		//	
59	D-CONTC/34775/2026	UJAL KANSARI	ADV.	//	
		VS	VS	0	
		ASHOK CHANDRA, CHAIRMAN CUM C.E.O., (MD AND CEO), PUNJAB NATIONAL BANK, NEW DELHI			
60	D-CONTC/34779/2026	SUDHIR KUMAR SAHU	ADV.	//	
		VS	VS	0	
		DR.ARABINDA KUMAR PADHEE, IAS		//	
61	D-CONTC/34782/2026	RAJENDRA PARMANIK	ADV.	//	
		VS	VS	0	
		ASHOK CHANDRA, CHAIRMAN CUM C.E.O., (MD AND CEO), PUNJAB NATIONAL BANK, NEW DELHI			
62	D-CONTC/34786/2026	PITABASA RANA	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, I.A.S		//	
63	D-CONTC/34791/2026	SANJEEBA KUMAR SWAIN	ADV.	//	
		VS	VS	0	
		USHA PADHEE, IAS		//	
64	D-CONTC/34795/2026	KUMARI ANNAPURNA BARAL	ADV.	//	
		VS	VS	0	
		SHUBHA SARMA, IAS		//	
65	D-CONTC/34802/2026	DEBASHISHA HOTA	IN PERSON	//	AOR20220001293C202600007
		VS	VS	0	
		TARUN CHUGH, CEO AND MD BAJAJ LIFE INSURANCE LIMITED, PUNE		//	
66	D-CONTC/34805/2026	PURNA CHANDRA JENA	ADV.	//	
		VS	VS	0	
		S.ASWATHI, IAS		//	
67	D-CONTC/34816/2026	BIJAY KUMAR NAYAK	ADV.	//	
		VS	VS	0	
		HEMANT SHARMA, IAS		//	
68	D-CONTC/34825/2026	MADHUSMITA MALIK	GOPAL PRASAD JENA	//	
		VS	VS	0	

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69	D-CONTC/34830/2026	DR.N.TIRUMALA NAIK, IAS B.K. RAGHAVAN VS SHUBHA SARMA, IAS	SASWATI MOHAPATRA VS	// // 0 //	
70	D-CONTC/34834/2026	MAMATA MEHER VS DR.N.TIRUMALA NAIK, IAS	GOPAL PRASAD JENA VS	// 0 //	
71	D-CONTC/34856/2026	PRAGYAN KUMARI SAHU VS DR.N. TIRUMALA NAIK, IAS	GOPAL PRASAD JENA VS	// 0 //	
72	D-CONTC/34864/2026	LIZA SAHU VS DR.N.TIRUMALA NAIK, IAS	GOPAL PRASAD JENA VS	// 0 //	
73	D-CONTC/34866/2026	AKSHAYA KUMAR JENA VS DR.N.TIRUMALA NAIK, IAS	GOPAL PRASAD JENA VS	// 0 //	
74	D-CONTC/34870/2026	RASMITA ROUT VS DR.N.TIRUMALA NAIK, IAS	GOPAL PRASAD JENA VS	// 0 //	
75	D-CONTC/34872/2026	MANISH KUMAR SAHU VS DR.N.TIRUMALA NAIK, IAS	GOPAL PRASAD JENA VS	// 0 //	
76	D-CONTC/34873/2026	ARCHANA BEHERA VS DR.N.TIRUMALA NAIK, IAS	GOPAL PRASAD JENA VS	// 0 //	
77	D-CONTC/34874/2026	KUMARI RAJALAXMI BARADA VS DR.N.TIRUMALA NAIK, IAS	GOPAL PRASAD JENA VS	// 0 //	
78	D-CONTC/34875/2026	JAYMARATHI SENAPATI VS DR.N.TIRUMALA NAIK, IAS	GOPAL PRASAD JENA VS	// 0 //	
79	D-CONTC/34876/2026	BAPUJI SAHOO VS DR.N.TIRUMALA NAIK, IAS	GOPAL PRASAD JENA VS	// 0 //	

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80	D-CRLA/22856/2026	BALIA @ CHITTARANJAN ROUT VS STATE OF ODISHA	ASHOK KUMAR PATTANAIK (A) VS	BANKI /314 /2022 () //	
81	D-CRLA/22860/2026	DEBISINGH MAJHI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	UMERKOTE /259 /2016 () //	
82	D-CRLA/22871/2026	PABITRA ROUT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /254 /2026 () //	
83	D-CRLA/22873/2026	ASWINI GUUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /304 /2018 () //	
84	D-CRLA/22890/2026	BIBHU @ BIBHUSAN BEHERA @ BIVISAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	BANTALA /86 /2009 () //	AOD20240000012C202600241
85	D-CRLMC/22805/2026	IPSITA NANDA VS SATYABRATA PATI	BISHNU CHARAN SWAIN VS	/ /0 () //	
86	D-CRLMC/22814/2026	GEETANJALI TRIPATHY VS STATE OF ODISHA	HARAPRASAD PANDA VS	BARANGA /610 /2025 () //	
87	D-CRLMC/22822/2026	M/S. ODISHA BEVERAGES PRIVATE LTD., BBSR VS STATE OF ODISHA	ASHISH KUMAR MEHER VS	/ /0 () //	
88	D-CRLMC/22826/2026	MINATI KUNDU VS STATE OF ODISHA	ABHIMANYU PARIDA VS	BARANGA /307 /2026 () //	
89	D-CRLMC/22832/2026	M/S. ODISHA BEVERAGES PRIVATE LTD., BBSR VS STATE OF ODISHA	ASHISH KUMAR MEHER VS	/ /0 () //	
90	D-CRLMC/22834/2026	PRAMOD KUMAR PATRA VS ASSISTANT DIRECTOR (PMLA), GOVT. OF INDIA, BHUBANESWAR	SRINIBASH SATAPATHY VS	ED, BHUBANESWAR /2 /2016 () //	
91	D-CRLMC/22839/2026	AKASH@AJAYA KUMAR PANI	RAJAT KUMAR PANDA	SAHID NAGAR P.S. /502 /2014	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/22846/2026	KISHOR PATRA	JNYANANANDA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/22866/2026	MEGHNA CHITTROTPALA DIXIT	UMA CHARAN MISHRA	MARKAT NAGAR /128 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/22867/2026	SANJIT BHAL	DEBABRATA DASH	JAGATPUR /437 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/22880/2026	SUDARSAN MALLICK	SK. ZAFARULLA	GHANTAPADA /25 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/22881/2026	BIBHUTI KUDEI	SK. ZAFARULLA	MANAMUNDA /287 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/22889/2026	BIKRAM MALLICK	SK. ZAFARULLA	GHANTAPADA /194 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/22893/2026	ULLASH PRADHAN	GYANA RANJAN MAHAPATRA	/ /0	
		VS	VS	()	
		SUBALA KUMAR KHATOI		//	
99	D-CRLMC/22896/2026	BHASKAR SETHY@BHASKAR SETHI	JYOTIRMAYA SAHOO	K.NUAGAON /230 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/22904/2026	TOFAN DAS	SANJIB KUMAR BHANJADEO	RAMBHA (CHATRAPUR) /183 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/22905/2026	SHUBHAM SARAF	CHITRA PADHI	/ /0	
		VS	VS	()	
		POONAM AGARWAL		//	
102	D-CRLMC/22906/2026	DEBADATTA SAHU	CHITTA RANJAN PATTNAIK	/ /0	
		VS	VS	()	

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103	D-CRLMC/22911/2026	STATE OF ODISHA ANANTA KUMAR SAHOO VS	PRASANNA KUMAR MOHANTY VS	// / /0 0	
104	D-CRLMP/22796/2026	STATE OF ODISHA UMAKANT PARIJA VS	SATYAJIT MOHAPATRA (2) VS	// / /0 0	
105	D-CRLMP/22810/2026	STATE OF ODISHA MANMOHAN DASH VS	RAJENDRA KUMAR SAHU VS	// / /0 0	
106	D-CRLMP/22837/2026	STATE OF ODISHA SUDARSAN NAYAK VS	NISHIKANTA MISHRA VS	// / /0 0	
107	D-CRLMP/22851/2026	STATE OF ODISHA ASWINI KUMAR DASH VS	VS	// / /0 0	
108	D-CRLMP/22854/2026	STATE OF ODISHA SARASWATI DAS VS	PABITRA KUMAR NAYAK VS	// / /0 0	
109	D-CRLMP/22855/2026	STATE OF ODISHA GOURANGA BEHERA VS	KHIROD KUMAR SWAIN VS	// / /0 0	
110	D-CRLMP/22864/2026	THE STATE OF ODISHA OM PRAKASH BHAWSINKA VS	MANAS KUMAR CHAND VS	// / /0 0	
111	D-CRLMP/22868/2026	STATE OF ODISHA LAXMIPRIYA NANDA@DASH VS	AJAYA KUMAR MOHARANA VS	// / /0 0	
112	D-CRLMP/22870/2026	STATE OF ODISHA SUNIT KUMAR MISHRA VS	MITHUN DAS VS	// / /0 0	
113	D-CRLMP/22876/2026	STATE OF ODISHA BABULAL GURU VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// / /0 0 //	

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114	D-CRLMP/22899/2026	GUNANIDHI PARIDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 0 //	
115	D-CRLMP/22901/2026	RAMJAN ALI ANSARI VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	/ /0 0 //	
116	D-CRLMP/22903/2026	SARAT PARIDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 0 //	
117	D-CRLMP/22907/2026	RAJESH KUMAR AGARWAL VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	/ /0 0 //	
118	D-CRLMP/22909/2026	GITANJALI MOHANTY VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	/ /0 0 //	
119	D-CRLREV/22908/2026	BABULA@RAHUL KAIBARTA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	AMBADOLA /75 /2019 0 //	
120	D-FAO/34644/2026	KHUSHAL MAHANAND VS UNION OF INDIA	SUVEN KUMAR PANI VS	/ / 0 //	
121	D-FAO/34646/2026	SOMARI MANJHI VS UNION OF INDIA	SATYABAN SAHOO VS	/ / 0 //	
122	D-FAO/34648/2026	KABITA NAYAK VS UNION OF INDIA	SATYABAN SAHOO VS	/ / 0 //	
123	D-JCRLA/22828/2026 JCRLA/213/2026	TUI MUNDA VS STATE OF ODISHA	ADV. VS	HARICHANDANPUR /113 /2025 A.D.J.,KEONJHAR(Kendujhar) ST/0000023/2025	
124	D-JCRLA/22829/2026 JCRLA/214/2026	BAJA MADKAMI VS STATE OF ODISHA	ADV. VS	ORKEL /115 /2020 DISTRICT AND SESSIONS JUDGE,MALKANGIRI(Malkangiri) CT/0000008/2021	
125	D-LAA/34709/2026	LAND ACQUISITION ZONE OFFICER, BOUDH	DEBASISH TRIPATHY,A.G.A	/ /	LOD20240000200C202600241

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		VS	VS	0	
		GOKULANANDA BHOKTA		//	
126	D-LAA/34710/2026	LAND ACQUISITION ZONE OFFICER OF BOUDH	DEBASISH TRIPATHY,A.G.A	//	LOD20240000194C202600248
		VS	VS	0	
		SHYAMAGHANA APAT		//	
127	D-LAA/34712/2026	LAND ACQUISITION ZONE OFFICER, BOUDH	DEBASHIS TRIPATHY,A.G.A	//	LOD20240000200C202600242
		VS	VS	0	
		BIDHAN CHANDRA DHALA		//	
128	D-LAA/34715/2026	LAND ACQUISITION ZONE OFFICER OF BOUDH	DEBASISH TRIPATHY,A.G.A	//	LOD20240000194C202600252
		VS	VS	0	
		DEBASISH MAHAKUL		//	
129	D-LAA/34717/2026	LAZO OF KHURDHA ROAD BALANGIR NEW BG RAILWAY PROJECT, BOUDH	DEBASISH TRIPATHY,A.G.A	//	LOD20240000200C202600245
		VS	VS	0	
		LINGARAJ APAT		//	
130	D-LAA/34718/2026	LAZO OF KHURDHA ROAD BALANGIR NEW BG RAILWAY PROJECT, BOUDH	DEBASISH TRIPATHY,A.G.A	//	LOD20240000200C202600246
		VS	VS	0	
		JAGANNATH BHOKTA		//	
131	D-LAA/34787/2026	LAZO OF KHURDHA ROAD BALANGIR NEW BG RAILWAY PROJECT, BOUDH	DEBASISH TRIPATHY,A.G.A	//	LOD20240000194C202600254
		VS	VS	0	
		ANKARA DHALA		//	
132	D-LAA/34788/2026	LAZO OF KHURDHA ROAD BALANGIR NEW BG RAILWAY PROJECT, BOUDH	DEBASISH TRIPATHY,A.G.A	//	LOD20240000200C202600247
		VS	VS	0	
		JAGANNATH BEHERA		//	
133	D-MACA/34666/2026	RAJESH SHARMA	DURGA CHARAN DEY	//	
		VS	VS	0	
		MOHAMMAD IMRAN KHAN		//	
134	D-MACA/34672/2026	BABULU NAIK	DEBASISH PATNAIK	//	
		VS	VS	0	
		PRAKASH CH. DAS		//	
135	D-MACA/34731/2026	NATIONAL INSURANCE COMPANY LTD., CUTTACK	SABITA RANJAN PATTNAIK	//	
		VS	VS	0	
		CHHABIRANI TRIPATHY		//	
136	D-MACA/34740/2026	MANAGER, T.P.HUB, M/S. NEW INDIA ASSURANCE COMPANY LTD., CUTTACK	SOHMAJI KUMAR	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :29/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-MACA/34806/2026	PRAMILA MAHANTY M/S. NATIONAL INSURANCE CO. LTD., CUTTACK VS	DAYANIDHI MISHRA VS	// // 0	
138	D-MATA/34758/2026	RABINDRA BEHERA CHITTARANJAN PATRA VS	DR. JANMEJAYA RAY VS	// // 0	
139	D-MATA/34855/2026	SANGHAMITRA BEHERA PAYAL NAYAK VS	RUDRA NARAYAN PARIJA VS	// // 0	
140	D-RPFAM/34645/2026	SATYA RANJAN BARAL SATRUGHAN LOHAR VS	RAJENDRA NARAYAN ROUT VS	// // 0	AOR20220001558C202600152
141	D-RPFAM/34675/2026	LATIKA BALA SUTAR KAILASH CHANDRA SAHOO VS	JAYADEBA BEHERA VS	// // 0	AOD20240000366C202600114
142	D-RPFAM/34751/2026	MADHUSMITA SAHOO PURNA CHANDRA BEHERA VS	ASHOK DAS VS	// // 0	
143	D-RPFAM/34879/2026	CHINMAYEE BEHERA PREMLAL PUTEL VS	ANKANN PANDA VS	// // 0	AOD20240000916C202600012
144	D-RSA/34739/2026	KUMARI PUTEL MAJHI SANTOSH KUMAR @ SANTOSH KUMAR MAJHI VS	PRAKASH RANJAN BARIK VS	// // 0	
145	D-TRP(C)/34878/2026	BARJI GANGADHAR ROSALIN SAMAL VS	SONALI PANDA VS	// // 0	
146	D-WA/34723/2026	LINCON PARIDA COMMISSIONER CUM SECRETARY OF HEALTH AND FAMILY WELFARE DEPT VS	ANIL KUMAR DEPT VS	// // 0	LOD20240000194C202600249
147	D-WA/34725/2026	DR NIHAR RANJAN BISWAL COMMISSIONER CUM SECRETARY OF FISHERIES AND AQUACULTURE DEPT VS	MOHAN CHAIT VS	// // 0	LOD20240000200C202600243
		RAJ KISHORE SAHOO		//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WA/34726/2026	PRINCIPAL SECRETARY OF HIGHER EDUCATION DEPT. OF VS SUKANTA CHANDRA ROUTRA	ENCODISHA VS ADMONSABH GENERAL	// 0 //	LOD20240000200C202600244
149	D-WA/34727/2026	COMMISSIONER CUM SECRETARY OF HIGHER EDUCATION VS BICHITRA MOHAN SWAIN	ADMONSABH GENERAL VS VS	// 0 //	LOD20240000194C202600253
150	D-WA/34729/2026	FOOD CORPORATION OF INDIA, NEW DELHI VS SANJOY DEY	SIDHARTHA DAS VS VS	// 0 //	
151	D-WA/34801/2026	TAPAS KUMAR BEHERA VS STATE OF ODISHA	SIDHESWAR MALLIK VS VS	// 0 //	
152	D-WA/34803/2026	MANAS RANJAN BEHERA VS STATE OF ODISHA	SIDHESWAR MALLIK VS VS	// 0 //	
153	D-WA/34811/2026	DR.HARAMOHAN RATH VS STATE OF ODISHA	SIDHESWAR MALLIK VS VS	// 0 //	
154	D-WA/34814/2026	SUSANTA KUMAR BANDHA VS STATE OF ODISHA	SIDHESWAR MALLIK VS VS	// 0 //	
155	D-WP(C)/34643/2026 WP(C)/23911/2026	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
156	D-WP(C)/34647/2026	RAJKISHORE SAHOO VS COLLECTOR AND DISTRICT MAGISTRATE, NAYAGADA	SARADA PRASANNA SARANGI VS VS	// 0 //	
157	D-WP(C)/34649/2026	DAMODAR MOHANTY VS STATE OF ODISHA	SWAPNIL ROY VS VS	// 0 //	AOR20220001600C202600198
158	D-WP(C)/34650/2026	PRADEEPTA KUMAR SUNDARA VS STATE OF ODISHA	SRINIVAS MOHANTY VS VS	// 0 //	AOR20230000802C202600102
159	D-WP(C)/34651/2026	UNION OF INDIA	DEEPAK GOCHHAYAT,C.G.C	//	AOR20220001345C202600001

ORISSA HIGH COURT

FILING REPORT AS ON :29/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
160	D-WP(C)/34652/2026	VS SUDARSAN KAR RASMITA JENA VS	VS ASHOK KUMAR SAHOO VS	0 // // 0	AOD20240000557C202600087
161	D-WP(C)/34653/2026	STATE OF ODISHA SUBHS CAFE, BHADRAK VS	 SOMANATH NANDA VS	 // 0	
162	D-WP(C)/34654/2026	STATE OF ODISHA BIJAYA KUMAR PATTNAYAK VS	 MANAS PATI VS	 // 0	AOR20220001535C202600196
163	D-WP(C)/34655/2026	STATE OF ODISHA LOKANATH BEHERA VS	 GANESH PRASAD SAMAL VS	 // 0	
164	D-WP(C)/34656/2026	STATE OF ODISHA SUNIL KUMAR OJHA VS	 SWAPNIL ROY VS	 // 0	AOR20220001600C202600199
165	D-WP(C)/34657/2026	STATE OF ODISHA JANAKIRAM ANDAVARAPU, JEYPORE, KORAPUT VS	 DEBRAT SETHY VS	 // 0	
166	D-WP(C)/34659/2026	ASSISTANT COMMISSIONER CT AND GST KORAPUT CIRCLE, JEYPORE PRATAP KUMAR GOUDA VS	 SUDAMINI MAHANKUDA VS	 // 0	
167	D-WP(C)/34660/2026	STATE OF ODISHA SUKANTA MOHANTY@SUKANTA KUMAR MOHANTY VS	 BHASKAR CHANDRA PANDA VS	 // 0	
168	D-WP(C)/34661/2026	STATE OF ODISHA HARIHAR MOHANTY VS	 RAMESH CHANDRA NAYAK VS	 // 0	
169	D-WP(C)/34662/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR DEBASHIS PANDA VS	 AMITABH MISHRA VS	 // 0	
170	D-WP(C)/34663/2026	STATE OF ODISHA M/S RADHEY RADHEY VS	 GOURAV KUMAR ROY CHOUDHURY VS	 // 0	AOD20220003611C202600048

ORISSA HIGH COURT

FILING REPORT AS ON :29/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		CHIEF COMMISSIONER, CT AND GST ODISHA		//	
171	D-WP(C)/34664/2026	KASTURIKA BISWAL	DR. BINODA KUMAR MISHRA	//	
	WP(C)/23866/2026	VS	VS	0	
		GENERAL ADMINISTRATION AND PUBLIC GRIEVANCES		//	
172	D-WP(C)/34665/2026	SUBHAS CHANDRA PARIDA	JASHOBANTA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
173	D-WP(C)/34667/2026	ASHISH KUMAR MAHAKUL	JAGABANDHU SAHU	//	AOR20220001487C202600107
		VS	VS	0	
		UNION OF INDIA		//	
174	D-WP(C)/34668/2026	LEKHARAM BHOI	SUBHADUTTA ROUTRAY	//	
	WP(C)/23870/2026	VS	VS	0	
		STATE OF ODISHA		//	
175	D-WP(C)/34669/2026	BANGALI@BENGA NAYAK(DEAD), LAXMIDHAR NAYAK	ANUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
176	D-WP(C)/34670/2026	BANGALI@BENGA NAYAK (DEAD), LAXMIDHAR NAYAK	ANUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
177	D-WP(C)/34673/2026	BANGALI @ BENGA NAYAK(DEAD), LAXMIDHAR NAYAK	ANUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
178	D-WP(C)/34676/2026	SAILABALA KAR	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
179	D-WP(C)/34677/2026	M/S BISWA DISTRIBUTOR	KAJAL SAHOO	//	AOR20220001613C202600082
		VS	VS	0	
		ASSISTANT COMMISSIONER, CT AND GST		//	
180	D-WP(C)/34678/2026	BANGALI @ BENGA NAYAK(DEAD), LAXMIDHAR NAYAK	ANUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
181	D-WP(C)/34679/2026	DR.DEVABRAT BARIK	LALIT KUMAR MAHARANA	//	
	WP(C)/23884/2026	VS	VS	0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/34680/2026	BANGALI @ BENGAL NAYAK(DEAD), LAXMIDHAR NAYAK	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
183	D-WP(C)/34681/2026	BANGALI @ BENGAL NAYAK(DEAD), LAXMIDHAR NAYAK	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
184	D-WP(C)/34682/2026	M/S.P.K.CONSTRUCTION, CUTTACK	SATYA SUNDAR KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
185	D-WP(C)/34683/2026	AJAY KUMAR AGRAWAL	SUBHAM AGRAWAL	//	AOR20220001380C202600027
		VS	VS	0	
		STATE OF ODISHA		//	
186	D-WP(C)/34684/2026	TANGUDU GOURI SANKAR @ T. GOURI SANKAR	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		SUB-COLLECTOR, RAYAGADA		//	
187	D-WP(C)/34686/2026	TANUJA MOHANTY	ANANYA PRADHAN	//	
		VS	VS	0	
		STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK		//	
188	D-WP(C)/34687/2026	KAILASH KISHAN	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
189	D-WP(C)/34688/2026	BAIJAYANTI KISAN	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
190	D-WP(C)/34689/2026	PRAVANJAN DASH	SUSANTA KUMAR JETHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
191	D-WP(C)/34690/2026	JAGADISH BHOI	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
192	D-WP(C)/34691/2026	SUSHANTA KUMAR SAHU	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
193	D-WP(C)/34692/2026	PRASANTA MAHAKUDA	RASHMI KANTA ACHARYA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/34693/2026	AJAY KUMAR AGRAWAL	SUBHAM AGRAWAL	//	AOR20220001380C202600028
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/34694/2026	BIPLAB PRASAD MOHANTY	SATYAJIT MUKHERJEE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/34695/2026	BASANTA KUMAR PATRA	PRNOY MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/34697/2026	KALPANA SAHOO @ PURSTY	DIGAMBARA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/34698/2026	SANTOSH KUMAR SAHOO	SIDHARTH SHANKAR PADHY	//	
		VS	VS	0	
		THE CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR		//	
199	D-WP(C)/34699/2026	BIJAY LAXMI SAHOO	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/34700/2026	SANTOSH KUMAR SAHOO	SIDHARTH SHANKAR PADHY	//	
		VS	VS	0	
		THE CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR		//	
201	D-WP(C)/34702/2026	SHAIK SAMIULLAH	DURGA PRASAD JENA	//	
		VS	VS	0	
		COMMISSIONER, CUTTACK MUNICIPAL CORPORATION, CUTTACK		//	
202	D-WP(C)/34703/2026	M/S.BIRAJA CONSTRUCTION, JAIPUR	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/34704/2026	ANANTA NARAYAN BEJ	ARUN KUMAR BEHERA	//	AOR20220003422C202600097
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/34706/2026	KAINTHI DANGARI	SRIKANTA MAHUNTA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :29/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/34707/2026	STATE OF ODISHA AJAY KUMAR AGRAWAL VS	SUBHAM AGRAWAL VS	// // 0	AOR20220001380C202600029
206	D-WP(C)/34708/2026	STATE OF ODISHA BATA KRUSHNA NAYAK VS	SUSANTA KUMAR BARAL VS	// // 0	AOR20220001297C202600177
207	D-WP(C)/34711/2026	STATE OF ODISHA PRASANT KUMAR BEHERA VS	BIJAYA KUMAR PARIDA 2 VS	// // 0	AOD20220001998C202600020
208	D-WP(C)/34713/2026	STATE OF ODISHA MANAGING COMMITTEE OF RAIGAN U.P.(M.E) SCHOOL, SAREPA VS	JOYANBES AGRAWAL VS	// // 0	
209	D-WP(C)/34714/2026	STATE OF ODISHA SHAMBHU NATH MOHANTY VS	SUSHANTA KUMAR MISHRA VS	// // 0	
210	D-WP(C)/34716/2026	STATE OF ODISHA KAILASH ROUT VS	LALITENDU MISHRA VS	// // 0	AOD20240000186C202600059
211	D-WP(C)/34719/2026	STATE OF ODISHA MADHULIKA PATRO VS	RAJJEET ROY VS	// // 0	AOR20220001462C202600084
212	D-WP(C)/34722/2026	STATE BANK OF INDIA RAMESH CHANDRA DAS VS	SUSHANTA KUMAR MISHRA VS	// // 0	
213	D-WP(C)/34724/2026	STATE OF ODISHA BADHA HEMBRAM VS	SATYA RANJAN PATI VS	// // 0	
214	D-WP(C)/34728/2026	STATE OF ODISHA PADMABATI BEHERA VS	ASHOK KUMAR PANIGRAHI VS	// // 0	
215	D-WP(C)/34730/2026	STATE OF ODISHA OMM INTERNATIONAL HEALTH SCIENCE, BOLANGIR VS	PRATIK DASH VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/34732/2026	RADHA RAMAN SWAIN VS TRANSPORT COMMISSIONER CUM CHAIRMAN, STA, ODISHA, CUTTACK	SABYASACHI MISHRA VS TRANSPORT COMMISSIONER CUM CHAIRMAN, STA, ODISHA, CUTTACK	// 0 //	
217	D-WP(C)/34734/2026	BHARATI NAIK VS STATE OF ODISHA	PRASANTA VARMA VS STATE OF ODISHA	// 0 //	
218	D-WP(C)/34736/2026	SRINIBASH CHANDRA SWAIN VS STATE OF ODISHA	SATYAJIT BEHERA VS STATE OF ODISHA	// 0 //	
219	D-WP(C)/34737/2026	RATIKANTA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
220	D-WP(C)/34741/2026	MANOJ KUMAR NAYAK VS BRANCH MANAGER, STATE BANK OF INDIA, KHURDHA	SARADA DASH VS BRANCH MANAGER, STATE BANK OF INDIA, KHURDHA	// 0 //	
221	D-WP(C)/34742/2026	MITHUN SAMANTARAY VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	ADITYA SINGH MOHANTY VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	// 0 //	
222	D-WP(C)/34743/2026	AKRURA KUMAR SETHI VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS STATE OF ODISHA	// 0 //	
223	D-WP(C)/34744/2026	PANKAJINI MEHER VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS STATE OF ODISHA	// 0 //	
224	D-WP(C)/34745/2026	ASHOK KUMAR DASH VS INDIAN BANK, CHENNAI, TAMIL NADU	ANUPAM RATH VS INDIAN BANK, CHENNAI, TAMIL NADU	// 0 //	
225	D-WP(C)/34746/2026	ANTARYAMI NATH VS STATE OF ODISHA	SIDHESWAR MALLIK VS STATE OF ODISHA	// 0 //	
226	D-WP(C)/34747/2026	M/S ANMOL MINES PRIVATE LTD VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS STATE OF ODISHA	// 0 //	AOR20220004309C202600039
227	D-WP(C)/34748/2026	PRADEEPTA KUMAR PANY	SIDHESWAR MALLIK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/34749/2026	KNOWLEDGE INFRASTRUCTURE SYSTEMS PVT. LTD. VS. JASOLAM NEW DELHI		//	
		VS	VS	0	
		UNION OF INDIA		//	
229	D-WP(C)/34750/2026	KISHORI SARANGI	RABI NARAYAN MISHRA	//	
		VS	VS	0	
		STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK		//	
230	D-WP(C)/34752/2026	T. NRUSHINGHA ROUT	PARSURAM PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/34753/2026	PITAMBAR MAHALIK	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/34754/2026	SANTOSH KUMAR GOUDA	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK		//	
233	D-WP(C)/34756/2026	SATYA PRAKASH BARIK	SARBESWAR PRUSTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/34757/2026	PRASANTA KUMAR PARIJA	SARBESWAR PRUSTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/34760/2026	BIJOY KUMAR NANDI	SAILAZA NANDAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/34761/2026	AJAY KUMAR AGRAWAL	SUBHAM AGRAWAL	//	AOR20220001380C202600030
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/34762/2026	PRADEEP KUMAR NANDA	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/34764/2026	SITA DASH	BIJAYA KUMAR NAYAK (3)	//	AOR20230000709C202600032
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :29/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/34765/2026	THE DISTRICT CONSUMER PROTECTION OFFICER CUM ADDITIONAL DISTRICT MAGISTRATE M/S MIRANIA FILLING STATION VS	KAJAL SAHOO VS	// 0	AOR20220001613C202600083
		JOINT COMMISSIONER OF STATE TAX, CT AND GST TERRITORIAL RANGE		//	
240	D-WP(C)/34766/2026	MAMATAMAYEE MOHALIK VS	SAIBRATA RATH VS	// 0	
		STATE OF ODISHA		//	
241	D-WP(C)/34767/2026	KSHITI CHOUDHURY VS	AMIYA KUMAR BEHERA VS	// 0	
		MAHANADI COALFIELDS LTD.,SAMBALPUR		//	
242	D-WP(C)/34769/2026	SASHILATA KHUNTIA VS	SAIBRATA RATH VS	// 0	
		STATE OF ODISHA		//	
243	D-WP(C)/34770/2026	DHRUBA CHARAN SAHOO VS	EKTA AGARWAL VS	// 0	
		REGISTRAR DISTRICT AND SESSION COURT, BHUBANESWAR		//	
244	D-WP(C)/34772/2026	AJITH THAKUR JAGADEV VS	SOUMYA RANJAN SAHU VS	// 0	
		STATE OF ODISHA		//	
245	D-WP(C)/34773/2026	HARAPRIYA BHOI VS	AKSHAYA KUMAR SUBUDHI VS	// 0	
		MANAGING DIRECTOR, MAHANADI COAL FIELDS LTD.,SAMBALPUR		//	
246	D-WP(C)/34776/2026	PULIN BIHARI MOHANTY VS	SAIBRATA RATH VS	// 0	
		STATE OF ODISHA		//	
247	D-WP(C)/34777/2026	UDAYAN SARATHI BEHERA VS	SOUBHAGYA SUNDAR DAS VS	// 0	
		STATE OF ODISHA		//	
248	D-WP(C)/34778/2026	PUSPANJALI TRIPATHY VS	SAIBRATA RATH VS	// 0	
		STATE OF ODISHA		//	
249	D-WP(C)/34780/2026	ANITA SAHOO VS	BIBHUTI BHUSAN SWAIN VS	// 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/34781/2026	CHHABIRANI DASH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
251	D-WP(C)/34783/2026	DR.RAJENDRA NARAYAN DAKHINKABAT VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //	
252	D-WP(C)/34784/2026	SRIKANTA KUMAR SATAPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
253	D-WP(C)/34785/2026	UNION OF INDIA VS SPECIAL LAND ACQUISITION OFFICER, TALCHER-SAMBALPUR RAIL LINK DOUBLING PROJECT, SAMBALPUR	BIBHUTI BHUSAN MISHRA VS	// 0 //	
254	D-WP(C)/34789/2026	SITARAM SCHOOL OF NURSINGH, JAGAT SINGHPURMANORANJAN KAR VS STATE OF ODISHA	VS	// 0 //	
255	D-WP(C)/34790/2026	SUBODHA KUMAR DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
256	D-WP(C)/34792/2026	GHADAI B.SC. NURSING COLLEGE, MALKANGIRI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
257	D-WP(C)/34793/2026	SUSANTA SEKHAR PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //	AOD20240000586C202600224
258	D-WP(C)/34794/2026	BHAGBATI BEHERA VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //	AOD20220003503C202600045
259	D-WP(C)/34796/2026	PRAVANJAN DASH VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //	
260	D-WP(C)/34797/2026	ASHA PANIGRAHI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
261	D-WP(C)/34799/2026	SASHIKANTA NAYAK	TANMAY MISHRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/34800/2026	DIPTI RANJAN MOHAPATRA	PRAFULLA KUMAR KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/34804/2026	KARUNAKAR KHANDAI	SUBHASISH DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/34807/2026	SUKADEV SAHOO	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		ODISHA INFORMATION COMMISSION, BHUBANESWAR		//	
265	D-WP(C)/34808/2026	BRUNDABAN JENA	SIDHARTHA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/34809/2026	RASHMI MOHAPATRA	AMIYA KUMAR MOHANTY(A)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/34810/2026	KASHIRADHARA BHAISAL	MAHARSHI MOHAPATRA	//	
		VS	VS	0	
		MAHANADI COAL FIELDS LTD., SAMBALPUR		//	
268	D-WP(C)/34812/2026	SHREE KUMAR BAITHALU	BRAHMANANDA TRIPATHY	//	
		VS	VS	0	
		ADDITIONAL DISTRICT MAGISTRATE, BHUBANESWAR		//	
269	D-WP(C)/34813/2026	SUBRAT SUNDAR PATRO	SISIR CHANDRA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/34815/2026	BIJAYANANDA MOHANTY	AMIYA KUMAR MOHANTY(A)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/34817/2026	ASTHA BLOCK LEVEL FEDERATION MISSION SHAKTI	PRANJAN KISHOR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/34818/2026	HARAPRIYA SAHOO	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :29/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/34819/2026	STATE OF ODISHA SHREE KUMAR BAITHALU VS ADDITIONAL DISTRICT MAGISTRATE, BHUBANESWAR	BRAHMANANDA TRIPATHY VS	// // 0	
274	D-WP(C)/34820/2026	BISWANATH MEKAP VS STATE OF ODISHA GANESH CHANDRA MISHRA	AMIT PRASAD BOSE VS	// 0 //	
275	D-WP(C)/34821/2026	COLLECTOR KHORDA AMARI SAHOO VS BANK OF BARODA, KENDRAPARA	KISHORE KUMAR MISHRA VS	// 0 //	AOD20250000498C202600062
276	D-WP(C)/34822/2026	SHREE KUMAR BAITHALU VS ADDITIONAL DISTRICT MAGISTRATE, BHUBANESWAR	ALOK KUMAR MOHAPATRA VS	// 0 //	
277	D-WP(C)/34823/2026	SHREE KUMAR BAITHALU VS ADDITIONAL DISTRICT MAGISTRATE, BHUBANESWAR	BRAHMANANDA TRIPATHY VS	// 0 //	
278	D-WP(C)/34824/2026	AJAY KUMAR DAS MOHAPATRA VS STATE OF ODISHA PRATAP KUMAR DAS	AMIT PRASAD BOSE VS	// 0 //	
279	D-WP(C)/34826/2026	VS STATE OF ODISHA SHREE KUMAR BAITHALU	AMIT PRASAD BOSE VS	// 0 //	
280	D-WP(C)/34827/2026	VS ADDITIONAL DISTRICT MAGISTRATE, BHUBANESWAR	BRAHMANANDA TRIPATHY VS	// 0 //	
281	D-WP(C)/34828/2026	M/S.BAVYA HEALTH SERVICES PVT.LTD.,SAMBALPUR VS PARADIP PORT AUTHORITY, JAGATSINGHPUR	ABHINAV KUMAR DASH VS	// 0 //	
282	D-WP(C)/34829/2026	MAYUR MOHAN MOHAPATRA VS STATE OF ODISHA SHREE KUMAR BAITHALU	AMIT PRASAD BOSE VS	// 0 //	
283	D-WP(C)/34831/2026	VS ADDITIONAL DISTRICT MAGISTRATE, BHUBANESWAR	BRAHMANANDA TRIPATHY VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :29/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/34832/2026	AVIJEET ADHIKARY VS STATE OF ODISHA	AMIT PRASAD BOSE VS VS	// 0 //	
285	D-WP(C)/34833/2026	PRITHA BANIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS VS	// 0 //	
286	D-WP(C)/34835/2026	ASHISH KUMAR ASH VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS VS	// 0 //	
287	D-WP(C)/34836/2026	SUKESH PARHI VS COMMISSIONER OF ENDOWMENTS, ODISHA, BHUBANESWAR	BIKRAM KESHARI MOHANTY VS VS	// 0 //	
288	D-WP(C)/34837/2026	BAISHNAB CHARANA OJHA VS SANKUNTALA OJHA	AMIT PRASAD BOSE VS VS	// 0 //	
289	D-WP(C)/34838/2026	BISWAJIT DANDAPAT VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS VS	// 0 //	
290	D-WP(C)/34839/2026	UDAY MAJHI VS STATE OF ODISHA	BISWARANJAN DALAI VS VS	// 0 //	AOR20220003722C202600133
291	D-WP(C)/34840/2026	JYOTIPRAJNYA JENA VS STATE OF ODISHA	DEBABRATA DAS VS VS	// 0 //	
292	D-WP(C)/34841/2026	KAILASH CHANDRA SETHI VS STATE OF ODISHA	DEBABRATA DAS VS VS	// 0 //	
293	D-WP(C)/34842/2026	MAHABAHU RETAIL AND ITS GROUP OF COMPANIES, CHITTOOR VS GENERAL MANAGER BARODA BHAWAN, VADODARA, GUJARAT	SHRIHARAN PATTNAIK VS VS	// 0 //	
294	D-WP(C)/34843/2026	RABINDRA KUMAR PANDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS VS	// 0 //	
295	D-WP(C)/34844/2026	SANATANA SETH	PABITRA KUMAR NAYAK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/34845/2026	HIMANSU CHARAN GURU	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/34846/2026	BRUNDABAN JUANG	SESHADEV DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/34847/2026	HAREKRUSHNA DAS	DEBABRATA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/34848/2026	MANAGING COMMITTEE OF K.M.B.HIGH SCHOOL, KENDRAPARA, KENDRAPARA	KENDRAPARA, KENDRAPARA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/34849/2026	PRADEEP MUNDA	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/34850/2026	BANK OF MAHARASHTRA	RANJAN KUMAR ROUT	//	AOR20260000273C202600020
		VS	VS	0	
		THE REGISTRAR, DEBTS RECOVERY TRIBUNAL, CUTTACK		//	
302	D-WP(C)/34851/2026	SABITA BEHERA	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/34852/2026	MANAGING COMMITTEE OF SUNAKHUM HIGH SCHOOL, BANAMANSWARI, KEONJHAR	BANAMANSWARI, KEONJHAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/34853/2026	DHANESWAR MEHER	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/34854/2026	PARTHA MAHALIK	DEBABRATA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/34857/2026	TAPASWINI BERIHA	PABITRA KUMAR NAYAK	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :29/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/34858/2026	STATE OF ODISHA LATAGAON (CHEMAPADA) VILLAGE FOREST COMMUNITY VS DEEPA SUNDHARA	VS	// // 0	
308	D-WP(C)/34859/2026	STATE OF ODISHA JOGESWAR GIRI VS	DEBABRATA DAS VS	// // 0	
309	D-WP(C)/34860/2026	STATE OF ODISHA JANARDAN CHHURIA VS	PABITRA KUMAR NAYAK VS	// // 0	
310	D-WP(C)/34861/2026	STATE OF ODISHA SANJAY SAHU VS	HRUDANANDA MOHAPATRA VS	// // 0	
311	D-WP(C)/34862/2026	STATE OF ODISHA RAHIL HEMBRAM VS	PABITRA KUMAR NAYAK VS	// // 0	
312	D-WP(C)/34863/2026	STATE OF ODISHA ANANDRA MUNDA VS	PABITRA KUMAR NAYAK VS	// // 0	
313	D-WP(C)/34867/2026	STATE OF ODISHA SUBHANKAR SAHU VS	DEBABRATA DAS VS	// // 0	
314	D-WP(C)/34868/2026	STATE OF ODISHA SANDHYA RANI NAIK VS	Tapas kumar jena VS	// // 0	AOD20240000427C202600019
315	D-WP(C)/34877/2026	STATE OF ODISHA ANKITA NAYAK VS	DEBABRATA DAS VS	// // 0	
316	D-WPCRL/22797/2026	STATE OF ODISHA SAHINDER SAHANI VS	GOPINATH SETHI VS	// // 0	
317	D-WPCRL/22798/2026	STATE OF ODISHA BIJAY KUMAR SAHOO VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// // 0 //	AOD20240000557C202600088

ORISSA HIGH COURT

FILING REPORT AS ON :29/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/22795/2026	MANAS RANJAN DAS VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	KHANDAPARA /40 /2024 () //	AOR20240001079C202600005
319	D-ABLAPL/22799/2026	NIRANJAN MAHALIK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	TIHIDI /164 /2026 () //	AOD20240000587C202600135
320	D-ABLAPL/22800/2026	MALIK SABAK @ MALLIK SABAK @ MALIK SABAR DIBYA JYOTI SAHOO VS STATE OF ODISHA	VS	GOPALPUR /130 /2026 () //	AOD20240000587C202600133
321	D-ABLAPL/22801/2026	CHITTA RANJAN SWAIN VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	/ /0 () //	
322	D-ABLAPL/22804/2026	SIBANI MANNA VS STATE OF ODISHA	BISWAJIT SAHOO VS	BHARATPUR PS /634 /2026 () //	
323	D-ABLAPL/22806/2026	BIJAYA KUMAR BISWAL @ BIJAY BISWAL VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	/ /0 () //	
324	D-ABLAPL/22808/2026	JAGADAMBA MOHAPATRA VS STATE OF ODISHA	BARUNADITYA MOHAPATRA VS	TALCHER TOWN /180 /2026 () //	
325	D-ABLAPL/22809/2026	AMIT KUMAR BAL VS STATE OF ODISHA	ANIRUDHA DAS VS	INDUASTRIAL,NISA /228 /2026 () //	
326	D-ABLAPL/22811/2026	CHITTA RANJAN SAMAL VS STATE OF ODISHA	NALINI KANTA DASH VS	BADAMBADI /444 /2025 () //	
327	D-ABLAPL/22812/2026	GOURIRANI DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /188 /2026 () //	
328	D-ABLAPL/22813/2026	SK. AHESAN ALI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //	
329	D-ABLAPL/22815/2026	MIR GOLAM @ SAYAD GOLAM MD	PRATIK DASH	PURUNABAZAR /165 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :29/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/22816/2026	SANJIT KUMAR PATRA @ TITU	HEMANTA KUMAR MOHANTA	SAHADEV KHUNTA /226 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/22818/2026	JAYANTA KUMAR JENA @ PAPUNI	RAMESH CHANDRA MAHARANA	BINJHARPUR /360 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/22824/2026	KANAK DAS	SATYABRATA SENAPATI	SIMULIA /240 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/22825/2026	RAJAT KUMAR BAL	KISHORE CHANDRA RAJGURU MOHAPATRA	MAHILA P.S.(BBSR) /233 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/22830/2026	PRADEEP KUMAR PANDA @ LIKUN	HEMANTA KUMAR MOHANTA	BARIPADA SADAR /132 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/22831/2026	AMIYA RANJAN PAI @ SRI AMIYA RANJAN PALA	BIJAYA KUMAR NAYAK (3)	SARANAKUL /76 /2026	AOR20230000709C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/22833/2026	B.GANESH PATRA @ BENU	SAKTI MOHAN BEHERA	GOLANTHARA (BERHAMPUR) /395 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/22836/2026	MUSTAFA ALI SAHA @ SK. MUSTAFA	LAXMIKANTA BEHERA	DHAMARA PS /41 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/22838/2026	BRAJA KISHORE DHAL	PRASANTA KUMAR SAHOO	CUTTACK VIGILANCE /5 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
339	D-ABLAPL/22842/2026	KANHU CHARAN PALAI	MANAS RANJAN DHAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/22843/2026	TRILOCHAN NAYAK	PURNA CHANDRA MOHARANA	BRAMHA BARADA /131 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :29/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/22848/2026	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	SUDHANSU SEKHAR DASH VS	// TANGI /383 /2026 ()	
342	D-ABLAPL/22849/2026	STATE OF ODISHA SHIBASHIS SWAIN VS	SURESH KUMAR CHOUDHURY VS	// DHENKANAL SADAR /668 /2026 ()	
343	D-ABLAPL/22853/2026	STATE OF ODISHA SUDEEPTA @ SUDIPTA KUMAR BISWAL VS	BISHNU PRASAD PRADHAN VS	// CUTTACK VIGILANCE /5 /2026 ()	
344	D-ABLAPL/22857/2026	STATE OF ODISHA(VIG.) MAJIT@MAJID SK.ABDUL MAJID VS	PRABIR KUMAR RAY VS	// BINJHARPUR /344 /2026 ()	AOR20230000820C202600018
345	D-ABLAPL/22862/2026	STATE OF ODISHA NURJAN BIBI @ NURU VS	SATYABRATA DASH VS	// KHANTAPADA /292 /2026 ()	
346	D-ABLAPL/22863/2026	STATE OF ODISHA YUBARAJ RANA VS	DEBABRATA DASH VS	// JEYPORE TOWN /103 /2023 ()	
347	D-ABLAPL/22869/2026	STATE OF ODISHA DHANANJAY MAJHI VS	BIJAYA KUMAR RAGADA VS	// TITILAGARH /217 /2026 ()	
348	D-ABLAPL/22872/2026	STATE OF ODISHA ASHOK KUMAR PARIDA VS	ADWITIYA SATPATHY VS	// ITAMATI /205 /2026 ()	
349	D-ABLAPL/22874/2026	STATE OF ODISHA PARAMESWAR DAS VS	JAJATI KESHARI KHUNTIA VS	// SORO /758 /2025 ()	
350	D-ABLAPL/22875/2026	STATE OF ODISHA SARASWATI SAHU VS	SMRUTI RANJAN ROUT VS	// / /0 ()	
351	D-ABLAPL/22878/2026	STATE OF ODISHA MANGALA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /19 /2006 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :29/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/22882/2026	LALA KHAN @ MD. MOHEBUB VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /216 /2026 () //	
353	D-ABLAPL/22891/2026	LULU KHAN @ SAHADAT KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /216 /2026 () //	
354	D-ABLAPL/22892/2026	HABIB KHAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	PURIGHAT /201 /2026 () //	
355	D-ABLAPL/22894/2026	KANIZ FATIMA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	PURIGHAT /201 /2026 () //	
356	D-ABLAPL/22897/2026	BANSHIDHAR SWAIN VS STATE OF ODISHA	BIKRAM RATH VS	ATHGARH /36 /2026 () //	
357	D-WPC(OA)/671/1994 WPC(OA)/671/1994	GOLAK CH. MOHARANA VS THE REGISTRAR, ORISSA ADMINISTRATIVE TRIBUNAL, BHUBANESWAR	M/S U.C. MOHANTY, S.C. MOHANTY VS	// () //	
358	D-WPC(OA)/1886/1993 WPC(OA)/1886/1993	ADITYA NARAYAN PANDA VS STATE OF ODISHA	M/S G.S. RATH, P.K. MISHRA, B.K. PANDA VS	// () //	
359	D-CONTC(CP)/22/2004 CONTC(CP)/22/2004	MADAN MOHAN BEHERA VS R.N. SENAPATI, SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT	M/S P.K. MOHAPATRA, D.C. SAMANTARAY VS	// () //	
360	D-CONTC(CP)/42/2000 CONTC(CP)/42/2000	PRATAP KESHARI MOHANTY VS JUGAL KISHORE MOHAPATRA, PRINCIPAL SECRETARY, REVENUE DEPARTMENT	M/S PRAFULLA KUMAR DAS VS	// () //	
361	D-CONTC(CP)/121/2003 CONTC(CP)/121/2003	DUSMANTA KUMAR MOHANTY VS BUDHIMANTA HOTA, SUPERINTENDING ENGINEER, RWSS, PMDI CIRCLE, BHUBANESWAR	M/S SHASHI BHUSAN JENA, S. BEHERA, J. SENGUPTA / VS	// () //	
362	D-CONTC(CP)/290/2000 CONTC(CP)/290/2000	BIJAYA KUMAR SAHU VS SASHIBHUSAN DASH, SUPERINTENDING ENGINEER, CENTRAL IRRIGATION CIRCLE	M/S P.K. MOHAPATRA(A) VS	// () //	
363	D-CONTC(CP)/354/1999	KUMARI SIPRA NAYAK	M/S S.K. PATRI, B.K. NATH, S.K. PATNAIK, S.C. PRADHAN		

ORISSA HIGH COURT

FILING REPORT AS ON :29/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
364	CONTC(CP)/354/1999	VS	VS	()	
		P.N. PADHI, SUPERINTENDING ENGINEER, EASTERN CIRCLE, R AND B, BALASORE		//	
	D-CONTC(CP)/387/2000	BIKRAM KISHORE JENA	M/S R. MISHRA, S. MOHARANA, P. MOHAPATRA, J. PATNAIK		
	CONTC(CP)/387/2000	VS	VS	()	
		A SARANGI, SECRETARY, FOREST AND ENVIRONMENT DEPARTMENT		//	

ORISSA HIGH COURT

MISC CASES FILED on :29/07/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-JCRLA/2305/2026 JCRLA/35/2026	GOURA@GOURANGA PATRA MP	ADV.	181/2026
2	D-JCRLA/2305/2026 JCRLA/35/2026	GOURA@GOURANGA PATRA MP	ADV., ARIJEET MISHRA	182/2026
3	D-JCRLA/25/2018 JCRLA/25/2018	SONU MUNDA and ANOTHER MP	M/S.SURATANAYA MISHRA, M/S.RAJIV KU. MAHANTA, S.K.DWIVED	183/2026
4	D-CMAPL/34755/2026 CMAPL/ /	RAJALAXMI SINGH MP	MANAS RANJAN SATPATHY	187/2026
5	D-CRLMP/18582/2026 CRLMP/ /	HAREKRUSHNA MOHAPATRA MP	BIJAYA KUMAR PARIDA 2	205/2026
6	D-LAA/34709/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER, BOUDHA MP	DEBASISH TRIPATHY,A.G.A	282/2026
7	D-LAA/34709/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER, BOUDHA MP	DEBASISH TRIPATHY,A.G.A	283/2026
8	D-LAA/34709/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER, BOUDHA MP	DEBASISH TRIPATHY,A.G.A	284/2026
9	D-LAA/34710/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER OF BOUDHA MP	DEBASISH TRIPATHY,A.G.A	285/2026
10	D-LAA/34710/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER OF BOUDHA MP	DEBASISH TRIPATHY,A.G.A	286/2026
11	D-LAA/34710/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER OF BOUDHA MP	DEBASISH TRIPATHY,A.G.A	287/2026
12	D-LAA/34712/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER, BOUDHA MP	DEBASHIS TRIPATHY,A.G.A	288/2026
13	D-LAA/34712/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER, BOUDHA MP	DEBASHIS TRIPATHY,A.G.A	289/2026
14	D-LAA/34712/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER, BOUDHA MP	DEBASHIS TRIPATHY,A.G.A	290/2026
15	D-LAA/34715/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER OF BOUDHA MP	DEBASISH TRIPATHY,A.G.A	291/2026
16	D-LAA/34715/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER OF BOUDHA MP	DEBASISH TRIPATHY,A.G.A	292/2026
17	D-LAA/34715/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER OF BOUDHA MP	DEBASISH TRIPATHY,A.G.A	293/2026
18	D-LAA/34717/2026 LAA/ /	LAZO OF KHURDHA ROAD BALANGIR NEAR MP	DEBASISH TRIPATHY,A.G.A	294/2026
19	D-LAA/34717/2026 LAA/ /	LAZO OF KHURDHA ROAD BALANGIR NEAR MP	DEBASISH TRIPATHY,A.G.A	295/2026
20	D-LAA/34717/2026 LAA/ /	LAZO OF KHURDHA ROAD BALANGIR NEAR MP	DEBASISH TRIPATHY,A.G.A	296/2026
21	D-RPFAM/34645/2026 RPFAM/ /	SATRUGHAN LOHAR MP	RAJENDRA NARAYAN ROUT	313/2026
22	D-RPFAM/32354/2025 RPFAM/226/2025	SUJIT DASH MP	SAMIR KUMAR MISHRA(SR. ADV.)	314/2026
23	D-RPFAM/34675/2026 RPFAM/ /	KAILASH CHANDRA SAHOO MP	JAYADEBA BEHERA	315/2026
24	D-RPFAM/34751/2026 RPFAM/ /	PURNA CHANDRA BEHERA MP	ASHOK DAS	316/2026
25	D-RPFAM/34751/2026 RPFAM/ /	PURNA CHANDRA BEHERA MP	ASHOK DAS	317/2026
26	D-MATA/31664/2026	SAPHALA PRADHAN	PRAMOD KISHORE CHAND	

	MATA/252/2026	MP		414/2026
27	D-MATA/34855/2026	PAYAL NAYAK	RUDRA NARAYAN PARIJA	
	MATA/ /	MP		415/2026
28	D-CONTC/27728/2026	BHARAT NAIK	RABINARAYAN NAYAK	
	CONTC/3443/2026	MP		505/2026
29	D-CONTC/32481/2025	RAMESH CHANDRA JHANKAR		
	CONTC/3857/2025	MP		506/2026
30	D-CONTC/31408/2025	BIJAY KISHORE NATH		
	CONTC/3739/2025	MP		507/2026
31	D-BLAPL/15794/2026	DINESH MAHARANA	SASWATA PATNAIK	
	BLAPL/5450/2026	MP		562/2026
32	D-BLAPL/21103/2026	BIKASH PADHI	HIMANSHU BHUSAN DASH	
	BLAPL/7337/2026	MP		563/2026
33	D-BLAPL/11375/2026	NAKULA DIGAL		
	BLAPL/3812/2026	MP		564/2026
34	D-BLAPL/20190/2026	SANDEEP PRADHAN @ KHITU	SUNIL KUMAR PANDA	
	BLAPL/7040/2026	MP		565/2026
35	D-CRLREV/19503/2026	AKSHAYA KUMAR DAS	NIRANJAN LENKA	
	CRLREV/488/2026	MP		827/2026
36	D-CRLREV/19503/2026	AKSHAYA KUMAR DAS	NIRANJAN LENKA	
	CRLREV/488/2026	MP		828/2026
37	D-CRLREV/22908/2026	BABULA@RAHUL KAIBARTA	TUKUNA KUMAR MISHRA	
	CRLREV/ /	MP		829/2026
38	D-CRLREV/22908/2026	BABULA@RAHUL KAIBARTA	TUKUNA KUMAR MISHRA	
	CRLREV/ /	MP		830/2026
39	D-RSA/33191/2026	BHAKTARAM MAJHI	BISWAMBAR MOHANTY	
	RSA/ /	MP		1089/2026
40	D-RSA/120/2006	ZAFER AHMED	M/S.SANJEEV UDGATA, HIMANSHU BHUSAN DASH	
	RSA/120/2006	MP		1090/2026
41	D-RSA/120/2006	ZAFER AHMED	M/S.SANJEEV UDGATA	
	RSA/120/2006	MP		1091/2026
42	D-RSA/120/2006	ZAFER AHMED	M/S.SANJEEV UDGATA	
	RSA/120/2006	MP		1092/2026
43	D-FAO/29033/2026	D.M., M/S. NEW INDIA ASSURANCE CO.LTD.	PRAMOD KUMAR TRIPATHY	
	FAO/ /	MP		1172/2026
44	D-FAO/24812/2026	D.M., M/S. NEW INDIA ASSURANCE CO.LTD.	PRAMOD KUMAR TRIPATHY	
	FAO/679/2026	MP		1173/2026
45	D-ABLAPL/9937/2026	SUKANTA PRADHAN	UMAKANTA BARIK	
	ABLAPL/4163/2026	MP		1364/2026
46	D-ABLAPL/18656/2026	BILASWAR BISOIYI @ BILASWAR BISSOYII		
	ABLAPL/7443/2026	MP		1365/2026
47	D-ABLAPL/20288/2026	CHIKUN MALIK @ SIKUN MALIK		
	ABLAPL/8144/2026	MP		1366/2026
48	D-ABLAPL/18232/2026	AJAYA BEHERA		
	ABLAPL/7233/2026	MP		1367/2026
49	D-ABLAPL/17739/2026	SUBHENDU DASH	PRADEEPTA KUMAR BEHERA	
	ABLAPL/7676/2026	MP		1368/2026
50	D-ABLAPL/20145/2026	GYANARANJAN DHAL		
	ABLAPL/8008/2026	MP		1369/2026
51	D-ABLAPL/2501/2026	U. VENKAT RAO		
	ABLAPL/1113/2026	MP		1370/2026
52	D-ABLAPL/2838/2026	U. NAGESWAR RAO		
	ABLAPL/1232/2026	MP		1371/2026
53	D-ABLAPL/30198/2025	RANJAN KUMAR SAHU @LULU	LAXMINARAYAN PATEL	
	ABLAPL/11799/2025	MP		1372/2026
54	D-ABLAPL/9712/2026	MD. BABLLU @ MD. BABUL	PRADIPTA BEURA	
	ABLAPL/4047/2026	MP		1373/2026
55	D-ABLAPL/14631/2026	UMESH PAIKRAY		
	ABLAPL/5762/2026	MP		1374/2026
56	D-ABLAPL/6562/2026	SAROJ BHAENA @ SANOJ BHAENA		
	ABLAPL/2822/2026	MP		1375/2026
57	D-ABLAPL/16966/2026	ASHOK KUMAR SETHY @ ASHOK SETHY		
	ABLAPL/6826/2026	MP		1376/2026

58	D-ABLAPL/15061/2026 ABLAPL/5939/2026	LAXMAN JENA MP		1377/2026
59	D-CMP/34642/2026 CMP/ /	DANDASI @ DANDAPANI SAHU MP	UMA CHARAN MISHRA	1382/2026
60	D-CMP/34642/2026 CMP/ /	DANDASI @ DANDAPANI SAHU MP	UMA CHARAN MISHRA	1383/2026
61	D-CMP/34638/2026 CMP/1247/2026	M/S. BONAI INDUSTRIAL CO. LTD., KEONJHAR MP	JAYAMAY MISHRA	1384/2026
62	D-CMP/34701/2026 CMP/ /	ZAIDALLI KHAN MP	GOPAL CHANDRA MOHARANA	1385/2026
63	D-CMP/34865/2026 CMP/ /	PRAKASH KUMAR BISWAL @ PRAKASH BISWAL MP	PRAKASH KUMAR MISHRA	1386/2026
64	D-CMP/34869/2026 CMP/ /	ABHIMANYU SAHOO MP	BISHNU PRASAD RATH	1387/2026
65	D-MACA/27766/2026 MACA/717/2026	MANAGER IN CHARGE, T.P.HUB, ORIENTAL INSURANCE CO. LTD., CUTTACK MP	PRASAD KUMAR TRIPATHY	1698/2026
66	D-MACA/32012/2026 MACA/ /	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK MP	PRAKOD KUMAR TRIPATHY	1699/2026
67	D-MACA/31998/2026 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK MP	PRAKOD KUMAR TRIPATHY	1700/2026
68	D-MACA/585/2025 MACA/197/2025	TATA AIG GENERAL INSURANCE CO.LTDG,BBSR MP	CHHETTA	1701/2026
69	D-MACA/561/2025 MACA/200/2025	TATA AIG GENERAL INSURANCE CO. LTDG,BBSR MP	CHHETTA	1702/2026
70	D-MACA/34666/2026 MACA/ /	RAJESH SHARMA MP	DURGA CHARAN DEY	1703/2026
71	D-MACA/34672/2026 MACA/ /	BABULU NAIK MP	DEBASISH PATNAIK	1704/2026
72	D-MACA/34672/2026 MACA/ /	BABULU NAIK MP	DEBASISH PATNAIK	1705/2026
73	D-MACA/55011/2025 MACA/34/2026	NANDALAL PASWAN MP	DURGA CHARAN DEY	1706/2026
74	D-MACA/34/2023 MACA/34/2023	THE ORIENTAL INSURANCE CO. LTD. MP	SOMNATH ROY	1707/2026
75	D-MACA/34731/2026 MACA/ /	NATIONAL INSURANCE COMPANY LTD., CUTTACK MP	CHITTARANJAN PATTNAIK	1708/2026
76	D-MACA/34740/2026 MACA/ /	MANAGER, T.P.HUB, M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK MP	SOMNATH ROY	1709/2026
77	D-MACA/7200/2026 MACA/244/2026	THE MANAGER (LEGAL) TP HUBS, THE ORIENTAL INSURANCE COMPANY LTD., BBSR MP	CHITTARANJAN DEO	1710/2026
78	D-MACA/7200/2026 MACA/244/2026	THE MANAGER (LEGAL) TP HUBS, THE ORIENTAL INSURANCE COMPANY LTD., BBSR MP	CHITTARANJAN DEO	1711/2026
79	D-CRLA/437/2023 CRLA/437/2023	MANTU@LAXMIDHAR ROUT MP	KEDAR CHANDRA SARANGI	1923/2026
80	D-CRLA/22790/2026 CRLA/ /	ASHOK KUMAR PADHI @ ASHOK KUMAR PADHI MP	CHITTARANJAN DEO	1924/2026
81	D-CRLA/22790/2026 CRLA/ /	ASHOK KUMAR PADHI @ ASHOK KUMAR PADHI MP	CHITTARANJAN DEO	1925/2026
82	D-CRLA/25471/2025 CRLA/1022/2025	KUNU@DUSMANTA JENA MP	RAMESH CHANDRA OJHA	1926/2026
83	D-CRLA/22383/2026 CRLA/ /	FAGU @ LALA MAJHI MP	BIBEKANANDA MAHAPATRA	1927/2026
84	D-CRLA/22383/2026 CRLA/ /	FAGU @ LALA MAJHI MP	BIBEKANANDA MAHAPATRA	1928/2026
85	D-CRLA/22856/2026 CRLA/ /	BALIA @ CHITTARANJAN ROUT MP	ASHOK KUMAR PATTANAIK (A)	1929/2026
86	D-CRLA/22856/2026 CRLA/ /	BALIA @ CHITTARANJAN ROUT MP	ASHOK KUMAR PATTANAIK (A)	1930/2026
87	D-CRLA/22860/2026 CRLA/ /	DEBISINGH MAJHI MP	JITENDRA SAMANTARAY	1931/2026
88	D-CRLMC/37060/2025 CRLMC/5146/2025	SUKANTA KUMAR JENA MP	PRASANNA KUMAR PANI	1932/2026
89	D-CRLA/22860/2026	DEBISINGH MAJHI	JITENDRA SAMANTARAY	

	CRLA/ /	MP		1932/2026
90	D-CRLMC/22791/2026	RISSI@ RISHI@ LUTAN DIGAL	SUKANTA KUMAR DALAI	
	CRLMC/ /	MP		1933/2026
91	D-CRLA/22860/2026	DEBISINGH MAJHI	JITENDRA SAMANTARAY	
	CRLA/ /	MP		1933/2026
92	D-CRLMC/22834/2026	PRAMOD KUMAR PATRA	SRINIBASH SATAPATHY	
	CRLMC/ /	MP		1934/2026
93	D-CRLA/30399/2025	BINDU MALLIA@PRADYUMNA KUMAR MAHANTA RANJAN DHAL		
	CRLA/1137/2025	MP		1934/2026
94	D-CRLMC/19896/2026	NEELAM @ NILAM KUMAR SWAIN	SOUBHAGYA SWAIN	
	CRLMC/2144/2026	MP		1935/2026
95	D-CRLA/5975/2026	LITU@HARISANKAR ROUT	ABINASH ROUTRAY	
	CRLA/264/2026	MP		1935/2026
96	D-CRLMC/28983/2025	RANJAN KUMAR NAYAK		
	CRLMC/4038/2025	MP		1936/2026
97	D-CRLA/879/2022	JITENDRA KUMAR DIGAL	M/S.SURYAKANTA DWIBEDI, R.K.MAHANTA, K.C.LEKHA	
	CRLA/879/2022	MP		1936/2026
98	D-CRLMC/22867/2026	SANJIT BHAL	DEBABRATA DASH	
	CRLMC/ /	MP		1937/2026
99	D-CRLA/627/2017	RAGHU PURTY	MR.L.BHUYAN	
	CRLA/627/2017	MP		1937/2026
100	D-CRLMC/16405/2026	OREX MINERALS LTD	SUDEEP KUMAR SARANGI	
	CRLMC/2259/2026	MP		1938/2026
101	D-CRLA/22890/2026	BIBHU @ BIBHUSAN BEHERA @ BIVISANKULDEEP MOHANTY		
	CRLA/ /	MP		1938/2026
102	D-CRLA/22890/2026	BIBHU @ BIBHUSAN BEHERA @ BIVISANKULDEEP MOHANTY		
	CRLA/ /	MP		1939/2026
103	D-CRLMC/19530/2026	MIRZA EBRAHIM BEG		
	CRLMC/2154/2026	MP		1939/2026
104	D-CRLMC/21419/2026	MD YAHYA RAMEEZ	RAKESH KUMAR DAS	
	CRLMC/2389/2026	MP		1940/2026
105	D-CRLA/5357/2025	SURENDRA BAGH	MANAS KUMAR CHAND	
	CRLA/253/2025	MP		1940/2026
106	D-CRLMC/22880/2026	SUDARSAN MALLICK	SK. ZAFARULLA	
	CRLMC/ /	MP		1941/2026
107	D-CRLA/22325/2026	CHANDAN SHUKLA	JITENDRA SAMANTARAY	
	CRLA/ /	MP		1941/2026
108	D-CRLA/22325/2026	CHANDAN SHUKLA	JITENDRA SAMANTARAY	
	CRLA/ /	MP		1942/2026
109	D-CRLMC/22881/2026	BIBHUTI KUDEI	SK. ZAFARULLA	
	CRLMC/ /	MP		1942/2026
110	D-CRLMC/22889/2026	BIKRAM MALLICK	SK. ZAFARULLA	
	CRLMC/ /	MP		1943/2026
111	D-CRLMC/22893/2026	ULLASH PRADHAN	GYANA RANJAN MAHAPATRA	
	CRLMC/ /	MP		1944/2026
112	D-CRLMC/29173/2025	DR.RABINDRA KUMAR JENA		
	CRLMC/3829/2025	MP		1945/2026
113	D-CRLMC/22906/2026	DEBADATTA SAHU	CHITTA RANJAN PATTNAIK	
	CRLMC/ /	MP		1946/2026
114	D-CRLMC/22905/2026	SHUBHAM SARAF	CHITRA PADHI	
	CRLMC/ /	MP		1947/2026
115	D-CRLMC/14679/2026	DR. PRABHU CHARAN MOHANTY	SRINIVAS MOHANTY	
	CRLMC/1982/2026	MP		1948/2026
116	D-CRLMC/22911/2026	ANANTA KUMAR SAHOO	PRASANNA KUMAR MOHANTY	
	CRLMC/ /	MP		1949/2026
117	D-WA/34521/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2436/2026
118	D-WA/34521/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2437/2026
119	D-WA/34525/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2438/2026
120	D-WA/34525/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2439/2026

121	D-WA/34527/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2440/2026
122	D-WA/33532/2026 WA/ /	MANAS RANJAN SAHOO MP	SUBHADUTTA ROUTRAY	2441/2026
123	D-WA/34527/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2442/2026
124	D-WA/34729/2026 WA/ /	FOOD CORPORATION OF INDIA, NEW DELHI MP	SIDHARTHA DAS	2443/2026
125	D-WP(C)/34643/2026 WP(C)/23911/2026	MANOJ KUMAR MOHANTY MP	MANOJA KUMAR KHUNTIA	14178/2026
126	D-WP(C)/29218/2026 WP(C)/20022/2026	SCHOOL MANAGING COMMITTEE OF KUNJABIHARI UPPER PRIMARY SCHOOL, JAJPUR MP		14179/2026
127	D-WP(C)/34647/2026 WP(C)/ /	RAJKISHORE SAHOO MP	SARADA PRASANNA SARANGI	14180/2026
128	D-WP(C)/29218/2026 WP(C)/20022/2026	SCHOOL MANAGING COMMITTEE OF KUNJABIHARI UPPER PRIMARY SCHOOL, JAJPUR MP		14181/2026
129	D-WP(C)/20181/2026 WP(C)/17128/2026	SATYABRATA SAHOO MP	SURJYA NARAYAN SAHU	14182/2026
130	D-WP(C)/22521/2026 WP(C)/17103/2026	DURGA CHARAN SOREN MP	SURJYA NARAYANA SAHU	14183/2026
131	D-WP(C)/34653/2026 WP(C)/ /	SUBHS CAFE, BHADRAK MP	SOMANATH NANDA	14184/2026
132	D-WP(C)/22094/2026 WP(C)/16960/2026	LAXMIKANTA MANGARAJ MP	SURJYA NARAYAN SAHU	14185/2026
133	D-WP(C)/33227/2026 WP(C)/23441/2026	JADUNATH JENA MP	BADRINARAYAN PANDA	14186/2026
134	D-WP(C)/33233/2026 WP(C)/23500/2026	ABHIMANYU NAYAK MP	BADRINARAYAN PANDA	14187/2026
135	D-WP(C)/29355/2026 WP(C)/20249/2026	VKMCPL-UMSL (JV), REWA, MADHYA PRADESH MP	ANUPAM SARANGI	14188/2026
136	D-WP(C)/32997/2026 WP(C)/23002/2026	SURENDRANATH DAS MP		14189/2026
137	D-WP(C)/29686/2026 WP(C)/20590/2026	AKSHAYA KUMAR JENA MP	LALATENDU SAMAL	14190/2026
138	D-WP(C)/29683/2026 WP(C)/20725/2026	DIBYA SEKHAR PAL MP	LALATENDU SAMAL	14191/2026
139	D-WP(C)/34660/2026 WP(C)/ /	SUKANTA MOHANTY@SUKANTA KUMAR MOHANTY MP	SUKANTA CHANDRA PANDA	14193/2026
140	D-WP(C)/34662/2026 WP(C)/ /	DEBASHIS PANDA MP	AMITABH MISHRA	14194/2026
141	D-WP(C)/34664/2026 WP(C)/23866/2026	KASTURIKA BISWAL MP	DR. BINODA KUMAR MISHRA	14195/2026
142	D-WP(C)/34668/2026 WP(C)/23870/2026	LEKHARAM BHOI MP	SUBHADUTTA ROUTRAY	14196/2026
143	D-WP(C)/34669/2026 WP(C)/ /	BANGALI@BENGA NAYAK(DEAD), LAXMIDHAR NAYAK MP	MISHRA KUMAR MISHRA	14197/2026
144	D-WP(C)/21223/2026 WP(C)/ /	HALADHARA SAHU MP	IN PERSON	14198/2026
145	D-WP(C)/34670/2026 WP(C)/ /	BANGALI@BENGA NAYAK (DEAD), LAXMIDHAR NAYAK MP	MISHRA KUMAR MISHRA	14199/2026
146	D-WP(C)/4137/2012 WP(C)/4137/2012	MURALIDHAR SAMAL MP	M/S.N.P.PARIJA	14200/2026
147	D-WP(C)/17151/2026 WP(C)/13145/2026	JUDHISTIR NAYAK MP		14201/2026
148	D-WP(C)/34673/2026 WP(C)/ /	BANGALI @ BENGA NAYAK(DEAD), LAXMIDHAR NAYAK MP	MISHRA KUMAR MISHRA	14202/2026
149	D-WP(C)/34678/2026 WP(C)/ /	BANGALI @ BENGA NAYAK(DEAD), LAXMIDHAR NAYAK MP	MISHRA KUMAR MISHRA	14203/2026
150	D-WP(C)/34679/2026 WP(C)/23884/2026	DR.DEVABRAT BARIK MP	LALIT KUMAR MAHARANA	14204/2026
151	D-WP(C)/34677/2026 WP(C)/ /	M/S BISWA DISTRIBUTOR MP	KAJAL SAHOO	14205/2026
152	D-WP(C)/34680/2026	BANGALI @ BENGA NAYAK(DEAD), LAXMIDHAR NAYAK	MISHRA KUMAR MISHRA	

	WP(C)/ /	MP		14206/2026
153	D-WP(C)/34682/2026	M/S.P.K.CONSTRUCTION, CUTTACK	SATYA SUNDAR KANUNGO	
	WP(C)/ /	MP		14207/2026
154	D-WP(C)/34681/2026	BANGALI @ BENGAL NAYAK(DEAD), LAXMISARKAR	MISHRA	
	WP(C)/ /	MP		14208/2026
155	D-WP(C)/47043/2025	SUBHAKANTA NAYAK	PRASANTA KUMAR SATAPATHY	
	WP(C)/33297/2025	MP		14209/2026
156	D-WP(C)/34683/2026	AJAY KUMAR AGRAWAL	SUBHAM AGRAWAL	
	WP(C)/ /	MP		14210/2026
157	D-WP(C)/34650/2026	PRADEEPTA KUMAR SUNDARA	SRINIVAS MOHANTY	
	WP(C)/ /	MP		14211/2026
158	D-WP(C)/34686/2026	TANUJA MOHANTY	ANANYA PRADHAN	
	WP(C)/ /	MP		14212/2026
159	D-WP(C)/34689/2026	PRAVANJAN DASH	SUSANTA KUMAR JETHY	
	WP(C)/ /	MP		14213/2026
160	D-WP(C)/34651/2026	UNION OF INDIA	DEEPAK GOCHHAYAT,C.G.C	
	WP(C)/ /	MP		14214/2026
161	D-WP(C)/34694/2026	BIPLAB PRASAD MOHANTY	SATYAJIT MUKHERJEE	
	WP(C)/ /	MP		14215/2026
162	D-WP(C)/34693/2026	AJAY KUMAR AGRAWAL	SUBHAM AGRAWAL	
	WP(C)/ /	MP		14216/2026
163	D-WP(C)/34698/2026	SANTOSH KUMAR SAHOO	SIDHARTH SHANKAR PADHY	
	WP(C)/ /	MP		14217/2026
164	D-WP(C)/34700/2026	SANTOSH KUMAR SAHOO	SIDHARTH SHANKAR PADHY	
	WP(C)/ /	MP		14218/2026
165	D-WP(C)/22457/2026	M/S JAGRUTI WELFARE ORGANIZATION, BHUBANESWAR	MAHAPATRA	
	WP(C)/15814/2026	MP		14219/2026
166	D-WP(C)/34706/2026	KAINTHI DANGARI	SRIKANTA MAHUNTA	
	WP(C)/ /	MP		14220/2026
167	D-WP(C)/29164/2026	MAKARA JENA	HAREKRUSHNA DASH	
	WP(C)/20665/2026	MP		14221/2026
168	D-WP(C)/34724/2026	BADHA HEMBRAM	SATYA RANJAN PATI	
	WP(C)/ /	MP		14222/2026
169	D-WP(C)/7972/2013	DEBENDRA CH.MOHAPATRA	MRS.MADHUSMITA PANDA,DHANESWAR BEHERA,JAGANNATH BH	
	WP(C)/7972/2013	MP		14223/2026
170	D-WP(C)/34732/2026	RADHA RAMAN SWAIN	SABYASACHI MISHRA	
	WP(C)/ /	MP		14224/2026
171	D-WP(C)/33597/2026	JHUNULATA DAS	SARAT CHANDRA DASH	
	WP(C)/23912/2026	MP		14225/2026
172	D-WP(C)/33597/2026	JHUNULATA DAS	SARAT CHANDRA DASH	
	WP(C)/23912/2026	MP		14226/2026
173	D-WP(C)/11888/2025	M/S FLOWMORE LIMITED	MOHIT AGARWAL	
	WP(C)/8690/2025	MP		14227/2026
174	D-WP(C)/34741/2026	MANOJ KUMAR NAYAK	SARADA DASH	
	WP(C)/ /	MP		14228/2026
175	D-WP(C)/34707/2026	AJAY KUMAR AGRAWAL	SUBHAM AGRAWAL	
	WP(C)/ /	MP		14229/2026
176	D-WP(C)/34637/2026	ARUN KUMAR PATTNAIK	PRANAYA SWAIN	
	WP(C)/ /	MP		14230/2026
177	D-WP(C)/34745/2026	ASHOK KUMAR DASH	ANUPAM RATH	
	WP(C)/ /	MP		14231/2026
178	D-WP(C)/31807/2026	M/S ORIENTAL SECURITY SERVICE,BHUBANESWAR	KUMAR MISHRA	
	WP(C)/22633/2026	MP		14232/2026
179	D-WP(C)/25284/2026	MANJARI NAYAK	BIBHUTI BHUSAN MISHRA	
	WP(C)/17482/2026	MP		14233/2026
180	D-WP(C)/34749/2026	KNOWLEDGE INFRASTRUCTURE SYSTEMS PVT.LTD,UTTAMCHANDWELHI		
	WP(C)/ /	MP		14234/2026
181	D-WP(C)/34750/2026	KISHORI SARANGI	RABI NARAYAN MISHRA	
	WP(C)/ /	MP		14235/2026
182	D-WP(C)/34754/2026	SANTOSH KUMAR GOUDA	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		14236/2026
183	D-WP(C)/34716/2026	KAILASH ROUT	LALITENDU MISHRA	
	WP(C)/ /	MP		14237/2026

184	D-WP(C)/19033/2023 WP(C)/19033/2023	M/S. TPF GETINSA EUROESTUDIOS, JAIPUR	ANSHUMAN RAY, L.DASH, SRI DEBI PRASAD DHAL	14238/2026
185	D-WP(C)/34760/2026 WP(C)/ /	BIJOY KUMAR NANDI	SAILAZA NANDAN DAS	14239/2026
186	D-WP(C)/34761/2026 WP(C)/ /	AJAY KUMAR AGRAWAL	SUBHAM AGRAWAL	14240/2026
187	D-WP(C)/34772/2026 WP(C)/ /	AJITH THAKUR JAGADEV	SOUMYA RANJAN SAHU	14241/2026
188	D-WP(C)/34772/2026 WP(C)/ /	AJITH THAKUR JAGADEV	SOUMYA RANJAN SAHU	14242/2026
189	D-WP(C)/34780/2026 WP(C)/ /	ANITA SAHOO	BIBHUTI BHUSAN SWAIN	14243/2026
190	D-WP(C)/34747/2026 WP(C)/ /	M/S ANMOL MINES PRIVATE LTD	SOUBHAGYA KUMAR RATH	14244/2026
191	D-WP(C)/34783/2026 WP(C)/ /	DR.RAJENDRA NARAYAN DAKHINKABATA	SHOK KUMAR SARANGI	14245/2026
192	D-WP(C)/34785/2026 WP(C)/ /	UNION OF INDIA	BIBHUTI BHUSAN MISHRA	14246/2026
193	D-WP(C)/34765/2026 WP(C)/ /	M/S MIRANIA FILLING STATION	KAJAL SAHOO	14247/2026
194	D-WP(C)/22797/2026 WP(C)/16948/2026	AJAY KUMAR NAIK	BYOMOKESH SAHOO	14248/2026
195	D-WP(C)/34796/2026 WP(C)/ /	PRAVANJAN DASH	SUSANTA KUMAR JETHY	14249/2026
196	D-WP(C)/34215/2026 WP(C)/ /	PURNACHANDRA NAYAK	SARATHI JYOTI MOHANTY	14250/2026
197	D-WP(C)/34800/2026 WP(C)/ /	DIPTI RANJAN MOHAPATRA	PRAFULLA KUMAR KAR	14251/2026
198	D-WP(C)/34793/2026 WP(C)/ /	SUSANTA SEKHAR PRADHAN	ACHYUTANANDA PATTANAIK	14252/2026
199	D-WP(C)/34804/2026 WP(C)/ /	KARUNAKAR KHANDAI	SUBHASISH DAS	14253/2026
200	D-WP(C)/34808/2026 WP(C)/ /	BRUNDABAN JENA	SIDHARTHA MISHRA	14254/2026
201	D-WP(C)/34808/2026 WP(C)/ /	BRUNDABAN JENA	SIDHARTHA MISHRA	14255/2026
202	D-WP(C)/34809/2026 WP(C)/ /	RASHMI MOHAPATRA	AMIYA KUMAR MOHANTY(A)	14256/2026
203	D-WP(C)/34794/2026 WP(C)/ /	BHAGBATI BEHERA	BAIBASWATA PANIGRAHI	14257/2026
204	D-WP(C)/34812/2026 WP(C)/ /	SHREE KUMAR BAITHALU	BRAHMANANDA TRIPATHY	14258/2026
205	D-WP(C)/34815/2026 WP(C)/ /	BIJAYANANDA MOHANTY	AMIYA KUMAR MOHANTY(A)	14259/2026
206	D-WP(C)/34817/2026 WP(C)/ /	ASTHA BLOCK LEVEL FEDERATION MISSOURI	CHAKRABARTY, BHALESWAR	14260/2026
207	D-WP(C)/34818/2026 WP(C)/ /	HARAPRIYA SAHOO	SUBHADUTTA ROUTH	14261/2026
208	D-WP(C)/34819/2026 WP(C)/ /	SHREE KUMAR BAITHALU	BRAHMANANDA TRIPATHY	14262/2026
209	D-WP(C)/42469/2025 WP(C)/29950/2025	SUSIL KUMAR PRADHAN	BISWAJIT MOHANTY, S.J. MATHEW, A. MISHRA, S. VIKRAM	14263/2026
210	D-WP(C)/42468/2025 WP(C)/29946/2025	BHIKARI SAHU	BISWAJIT MOHANTY	14264/2026
211	D-WP(C)/33664/2026 WP(C)/23723/2026	PATNAIK CONSULTANCY PVT.LTD.,BHUBANESWAR	ANAND MOHAPATRA	14265/2026
212	D-WP(C)/34823/2026 WP(C)/ /	SHREE KUMAR BAITHALU	BRAHMANANDA TRIPATHY	14266/2026
213	D-WP(C)/21040/2026 WP(C)/14963/2026	ASHISH MOHANTY	SASWATI MOHAPATRA	14267/2026
214	D-WP(C)/21040/2026 WP(C)/14963/2026	ASHISH MOHANTY	SASWATI MOHAPATRA	14268/2026
215	D-WP(C)/34827/2026	SHREE KUMAR BAITHALU	BRAHMANANDA TRIPATHY	

	WP(C)/ /	MP		14269/2026
216	D-WP(C)/34828/2026	M/S.BAVYA HEALTH SERVICES PVT.LTD.,	SANIKAMR DASH	
	WP(C)/ /	MP		14270/2026
217	D-WP(C)/34831/2026	SHREE KUMAR BAITHALU	BRAHMANANDA TRIPATHY	
	WP(C)/ /	MP		14271/2026
218	D-WP(C)/34835/2026	ASHISH KUMAR ASH	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		14272/2026
219	D-WP(C)/34836/2026	SUKESH PARHI	BIKRAM KESHARI MOHANTY	
	WP(C)/ /	MP		14273/2026
220	D-WP(C)/34840/2026	JYOTIPRAJNYA JENA	DEBABRATA DAS	
	WP(C)/ /	MP		14274/2026
221	D-WP(C)/34841/2026	KAILASH CHANDRA SETHI	DEBABRATA DAS	
	WP(C)/ /	MP		14275/2026
222	D-WP(C)/34846/2026	BRUNDABAN JUANG	SESHADEV DASH	
	WP(C)/ /	MP		14276/2026
223	D-WP(C)/34847/2026	HAREKRUSHNA DAS	DEBABRATA DAS	
	WP(C)/ /	MP		14277/2026
224	D-WP(C)/34854/2026	PARTHA MAHALIK	DEBABRATA DAS	
	WP(C)/ /	MP		14278/2026
225	D-WP(C)/34859/2026	JOGESWAR GIRI	DEBABRATA DAS	
	WP(C)/ /	MP		14279/2026
226	D-WP(C)/34861/2026	SANJAY SAHU	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		14280/2026
227	D-WP(C)/34867/2026	SUBHANKAR SAHU	DEBABRATA DAS	
	WP(C)/ /	MP		14281/2026